

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.23
C.A.Nos.72, 91, 97, 98/2022, I.A.(CA)No.13/2022,
C.A.No.43/2024 in
C.P.No.88/BB/2021

IN THE MATTER OF:

Mr. Tono Thomas ... Petitioner
Vs.
M/s. Nowon Technologies Pvt. Ltd. ... Respondent

Order under Section 241-242 of Companies Act, 2013

Order delivered on: 08.07.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Ms. Maitreyi Bhat

ORDER

1. Heard the Ld. Counsel appearing for the Petitioner.
2. List the case with CAs on **05.09.2024**. In the meanwhile, the interim order granted on 03.12.2021 is extended till the next date of hearing.

-Sd-

MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

-Sd-

K. BISWAL
MEMBER (JUDICIAL)

Shruthi